



Government of Jammu and Kashmir
Forest, Ecology & Environment Department
Civil Secretariat, J&K.

NOTIFICATION

Jammu, the 23rd of February, 2024

S.O. 120 .-WHEREAS, the area specified in "Annexure" to notification SRO 47 of 2012 dated 30th January, 2012 (hereinafter referred to as the said area) is considered to be of adequate ecological, faunal, floral, geomorphologic, natural and zoological significance for the purpose of protecting, propagating and developing wildlife and its environment; and

WHEREAS, in exercise of the power conferred by sub-section (1) of section 17 of the Jammu and Kashmir Wildlife (Protection) Act, 1978 (now repealed), the Government was pleased to declare its intention, to constitute the said area as sanctuary; and

WHEREAS, the Collector as appointed by the Government as per section 17A of the Jammu and Kashmir Wildlife (Protection) Act, 1978 (now repealed), in pursuance to notification SRO 125 of 2007 dated 05.04.2007, has determined that no rights of any person exists in or over the said area within the limit of the sanctuary; and

WHEREAS, the period for preferring claims has elapsed, and all claims, made in relation to any land in the said area, have been disposed of;

NOW, THEREFORE, in exercise of the power conferred by clause (b) of sub-section (1) of section 26A of the Wild Life (Protection) Act, 1972, the Government is hereby pleased to declare, with effect from the date of publication of this Notification in the Official Gazette, the said area to be a Sanctuary, to be known as "Tata Kuti Wildlife Sanctuary" and to specify in the Schedule below the limits of the said area which shall be comprised within the "Tata Kuti Wildlife Sanctuary" for the purpose of protecting, propagating and developing wildlife and its environment.

THE SCHEDULE

A. (i) Description of location:

Name : Tata Kuti Wildlife Sanctuary

District : Poonch

Forest Division : Poonch

Tehsil : Surankote

Forest Range : Surankote

Area : 6627 ha

Total number of compartments : 18

Area is adjacent to the Hir Pura Wildlife Sanctuary in eastern part of the Poonch District on left hand side of the Mughal Road while going from Poonch to Kashmir Valley. The Wildlife Sanctuary lies between 33° 36' and 33° 46' North latitude and 74° 19' to 74° 32' East latitude in Poonch District, (Poonch Forest Division) about 82 Km from Poonch District HQ and 52 Km from Surankote.

Compartment-wise area details:

<i>S. No</i>	<i>Compartment No.</i>	<i>Area (in hectares)</i>	<i>Dhoks located in the compartment</i>	<i>Compartment boundaries</i>
1.	11a/SKT	201	-	N= Ridge of CO 13 E= Boundary of KTWLR* S=Ridge boundary of sub CO 11b W= Nala boundary of CO 13
2.	11b/SKT	170	-	N= Bazan wali keri E=KT wildlife Reservation (KTWLR) S= Sultan Nar W= Keri
3.	12/SKT	398	-	N= Ridge of CO 23 E= Ridge boundary of KTWLR S= Nala and Ridge boundary of KTWLR W= Ridge boundary of CO 13
4.	13/SKT	502	Dharmyan Ki Dhok, Baranari	N = Ridge boundary of CO 22 & 23 E = Boundary of Co 11a S = Boundary of sub CO 10b W = Boundary of Co 19 & 20
5.	20a/SKT	473	Dedrabar	N = Ridge boundary of CO 21 & 22 E = Ridge boundary of CO. 13 S = Ridge boundary of CO. 19 W = Ridge boundary of sub CO 20b
6.	20b/SKT	206	-	N = Boundary of CO 21 E = Boundary of sub CO 20a

				S = Gandhi ki Kassi W= Boundary of CO 35 (Chang Nala)
7.	22/SKT	352	-	N = Nala boundary of CO 24 E = Ridge boundary of CO 23 S = Ridge boundary of sub CO 20a W = Ridge boundary of CO 21
8.	23/SKT	795	Kuthwali	N = Ridge boundary of KTWLR E = Ridge boundary of KTWLR S = Ridge boundary of sub CO 12 W= Nala and Ridge boundary of CO 24 & 22
9.	24/SKT	391	Hilkaka	N = Ridge between CO 28 & 24 E = Nala S = Chang Nala & Hilkaka W = Boundary of Co 25 & 26
10.	27/SKT	281	Batawali	N = Nala boundary of CO 29, 30 & 31 E = Nala boundary with CO 28 S = Ridge boundary with CO 26 W=Khabi Chang Nala CO 32a & 32b
11.	28/SKT	304	-	N= Nala boundary of CO 29 E = Tatakuti dhoks S = Ridge boundary with Co 24 & 26 W = Ridge boundary of CO 27
12.	29/SKT	206	Jaranwali	N= Ridge boundary of KTWLR E = Ridge & Nala boundary of CO 28 S = Boundary of CO 27 (Khabi Chang Nala) W = Ridge boundary of CO 30
13.	30/SKT	487	Dana, Sinhwali	N = Ridge boundary of KTWLR E = Ridge boundary of CO 29 S = Chang Nala boundary W = Ridge boundary of CO 31
14.	31/ SKT	223	Ban, Kanyan	N = Ridge boundary of CO. 72 and 73

Ally

				Haveli Range E= Ridge boundary of CO. 30 S = Chang Nala boundary W = Ridge boundary of CO 32a
15.	32a/ SKT	295	Dharewali	N= Ridge boundary of Co 72 of Haveli Range E = Ridge boundary of of CO 31 S = Ridge boundary of Co 32b W= Ridge boundary of CO 49
16.	114/SKT	189	-	N = Ridge along CO 115 leading chhatapani Nala boundary of CO 2 E = Ridge boundary between Shopian & Poonch Forest Division. S = Ridge boundary along CO 113 W = Nala boundary of CO 2
17.	115/SKT	595	-	N= Ridge boundary along CO 116 E = Ridge boundary between Shopian & Poonch Forest Division S = Ridge boundary along CO 114 W = Chhatapani Nala
18.	116/SKT	559	-	N = Alpine blank below sunset peak E = Ridge boundary between Shopian & Poonch Forest Division S = Ridge boundary along CO 115 W = Chhatapani Nala
	Total Area	6627		

*KTWLR: Kalamund Tata Kutti Wildlife Reserve.

B. Boundaries: The boundaries of the Tata Kuti Wildlife Sanctuary are given below:

Compartments

East	Shopian Forest Division (Hir Pura Wildlife Sanctuary) boundary of Pir-Panjaj Bifurcating Valley from Jammu (Poonch)	
West	Chhata Pani, Dharmayan Ki Gali, Panj Katha, Dobba	21, 25, 26, 32b, 32a

North	Havelli Range Ridge Boundary i. Dobba ii. Kulian Forest	32/H, 23/H, 36/H, 37/H
South	1. Poshana 2. Chhata Pani 3. Sulla Nar 4. Dharmyan Ki Gali	113/S, 2/S, 1/S, 10a/S, 10b/S, 14/b, 19/S, 18/S

C. Rights admitted/Concessions granted:

Seasonal grazing of cattle during summer by people of adjoining villages who temporarily reside in Dhoks namely, Khunwali, Shenwali, Danna, Ban, Ghazan and Kaiyanwali of Tehsil Surankote, District Poonch and use of existing mosque and graveyard to 82 registered claimants who have received community forest rights duly processed, recommended and approved by the District-level Committee under the Scheduled Tribe and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, and have been duly allowed the seasonal grazing and use of existing mosque/graveyard vide Order No. 11 of 2024 dated 23.01.2024 issued by Principal Chief Conservator of Forests (Wildlife)/Chief Wildlife Warden, J&K.

D. The map of the proposed area is appended herewith.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta), IAS
Financial Commissioner (Additional Chief Secretary)

No.FST-WL/9/2023(7136258)

Dated: **23** -02-2024

Copy to the:

1. Secretary, Government of India, Ministry of Environment, Forests and Climate Change (Wildlife Division), New Delhi.
2. Ld. Advocate General, J&K.
3. All Financial Commissioners (Additional Chief Secretaries).
4. Principal Chief Conservator of Forests & HoFF, J&K.
5. All Principal Secretaries to the Government.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. All Commissioner/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. PCCF/Chief Wildlife Warden, J&K.
10. Divisional Commissioner, Jammu/Kashmir.
11. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
12. All HoDs of Forest, Ecology & Environment Department.



13. Deputy Commissioner, Poonch/Rajouri.
14. Director Archives, Archaeology and Museums, J&K.
15. General Manager, Government Press, Jammu/Srinagar.
16. Private Secretary to Chief Secretary, J&K.
17. Private Secretary to Financial Commissioner (ACS), Forest, Ecology and Environment Department.
18. I/c Website, Forest, Ecology & Environment Department.
19. Notification file/stock file.



(Ghulam Dastgeer Alam)JKAS
Deputy Secretary to the Government

Tata Kuti Wild Life Sanctuary

